

NATIONAL LOK ADALAT

08th day of February, 2020

BENCH NO. – II

Court Room- 33

CENTENARY BUILDING, HIGH COURT, CALCUTTA

**The Hon'ble Justice Amrita Sinha
Sri Pratik Kumar Bhattacharyya, Learned Advocate**

<u>Sl. No.</u>	<u>Case No.</u>	<u>Name of The Parties</u>
1.	FMAT 679/2019	Champa Biswas & Anr. Vs. The Branch Manager, United India Insurance Co. Ltd. & Anr.
2.	FMAT 1196/2018 with CAN 10207/2018	Reliance General Insurance Co. Ltd. Vs. Niva Devi Singh & Ors.
3.	FMAT 230/2017 with CAN 3246/2017; CAN 3161/2017	Bajaj Allianz General Insurance Co. Ltd. Vs. Talamai Tudu @ Hupni Tudou & Anr.
4.	COT 5 / 2018	Talamai Tudou @ Hupni Tudou & Anr. Vs. Bajaj Allianz General Insurance Co. Ltd.
5.	W.P. 12746(w)/2006	Sunil Kumar Banerjee Vs. C.E.S.C Ltd. & Ors.
6.	W.P. 12747(w)/2001	Super Forgings & Steels Ltd. & Anr. Vs. W.B.S.E.B & Anr.
7.	W.P. 14890(w)/2017	Gontermann Peipers India Limited & Anr. Vs. WBSEDCL & Ors.
8.	FMAT 1322/2011	Jyotsna Debnath & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
9.	FMAT 617/2008	The Oriental Insurance Co. Ltd. Vs. Aspia Bibi & Ors.
10.	FMA 846/08	Bajaz Allianz General Insurance Co. Ltd. Vs. Sonali Sanyal & Anr.
11.	W.P. 25418(w)/2008	Abdul Rahaman Vs. CESC Ltd. & Ors.
12.	W.P. 5354(w)/2008	Ratikanta Chatterjee Vs. CESC Ltd. & Ors.
13.	W.P. 21893(w)/2006	Janab Juber Alam Vs. CESC Ltd. & Ors.
14.	W.P. 20095(w)/2006	Md. Serajjuddin Vs. CESC Ltd. & Ors.
15.	W.P. 17124(w)/2011	Sagufta Parween Vs. CESC Ltd. & Ors.
16.	W.P. 4389(w)/2006	Akbal Ansari Vs. CESC Ltd. & Ors.
17.	W.P. 4803(w)/2007	Md. Rustam Vs. CESC Ltd. & Ors.
18.	W.P. 11389(w)/2006	Chetan J. Sheth Vs. CESC Ltd. & Ors.
19.	W.P. 426(w)/2010	Mustt Sardar Begum Vs. CESC Ltd. & Ors.
20.	W.P 778/2005 APO 604/2005 APOT 360/2005	WBSEB & Ors. Vs. Shyam Industries & Anr.
21.	W.P 1131/2002 APO 373/2006	WBSEB & Ors Vs. Edcons (MKS) Casting Pvt. Ltd. & Anr. & The State of West Bengal